

सम्बन्धित व्यक्तियों को हिन्दी में कार्यक्रम के लिए आमंत्रित किया जाता है तो क्या आकाशवाणी और दूरदर्शन पर अंग्रेजी में वार्ता और टिप्पणियाँ प्रसारित करने के लिए हिन्दी तथा अन्य भारतीय भाषाओं के समाचार-पत्रों के संवाददाताओं को आमंत्रित करने के लिए कोई नीति बनाई गई है ; और

(ख) क्या वर्ष 1978 में ऐसे सभी कार्यक्रमों के लिए विभिन्न मान्यता प्राप्त संवाददाताओं को आमंत्रित किया गया था और क्या प्रैस सूचना ब्यूरो द्वारा मान्यता प्राप्त समाचार-पत्रों के ऐसे सभी संवाददाताओं का ब्यूरो जिनको वर्ष 1978 में एक बार भी आमंत्रित नहीं किया गया था, समा पटल पर रखा जायेगा ?

सूचना और प्रसारण मंत्री (श्री लाल कुम्ह आडवाणी) : (क) आकाशवाणी और दूरदर्शन द्वारा वार्ताकारों और टीकाकारों का चयन एक मात्र विषय की उनकी विशेषज्ञ जानकारी और अपेक्षित भाषा में वार्ता/टीका देने में उनकी योग्यता के आधार पर ही किया जाता है, इस बारे में अंग्रेजी, हिन्दी या किसी अन्य भारतीय भाषा के समाचार-पत्रों के संवाददाताओं/टीकाकारों के बीच कोई भेदभाव नहीं किया जाता ।

(ख) सूचना एकत्रित की जा रही है और उसको सदन की मेज पर रख दिया जाएगा ।

**Applications for Three-Phase Power Connection during 1975**

10197. SHRI G. M. BANAT.  
WALLA;  
SHRI SHANKERSINHJI  
VAGHELA:

Will the Minister of ENERGY be pleased to state:

(a) whether a number of persons applied for three-phase power connection during 1975;

(b) whether it is a fact that a number of persons deposited earnest money and estimates money with the D.E.S.U. but they have not been issued electric meters in spite of the fact that their service lines have been installed;

(c) if so, the reasons thereof;

(d) whether Government propose to issue meters to those persons who deposited estimates money; and

(e) if not, the reasons thereof?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) Yes, Sir.

(b) and (c) Yes Sir. D.E.S.U. have reported that in June, 1975, on account of mis-use of the domestic power connections for industrial purposes, the release of three-phase domestic power connections were restricted in certain areas of Delhi. At present no three-phase connection is allowed in unapproved areas except in cases where prospective consumers are having valid licences for load above 1 KW.

(d) and (e) D.E.S.U. has reported that meters can be issued to the consumers covered under (b) above and who fulfil the commercial requirements.

**Songs of Dhadi Jatha over A.L.K. Jullundur Station**

10198. SHRI BALWANT SINGH RAMOOWALIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) is it correct that one Dhadi Jatha was stopped to sing Sikh hero's songs by the authorities of AIR Jullundur on 15th January, 1979 in the programme which starts daily at 18.30 hrs.

(b) is it also correct that this Dhadi Jatha was compelled to sing third rate songs;

(c) whether the acts mentioned at (a) and (b) above were done knowingly; and

(d) what steps he is going to take to avoid recurrence of such cases?

**THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI):** (a) and (b) No, Sir.

(c) and (d) Does not arise.

**Black market sale of steel quota by bogus small units**

10199. **CH. HARI RAM MAKKASAR GODARA:** Will the Minister of STEEL AND MINES be pleased to state:

(a) whether he is aware of the fact that there are many bogus firms which on the pretext of being small units get their quota sanctioned and then sell the same in black-market, harming the cause of the small-scale industries;

(b) if so, how many such firms have been detected during the last two years and the action taken against them; and

(c) what steps have been taken to see that quotas of small scale units is given to them and verifications made that it has been used by them only?

**THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA):** (a) There is at present no statutory control on the pricing and distribution of any category of iron and steel and hence the question of sanctioning any quota or selling them in the "black market" does not arise. However, some consuming units are reported to have misutilised the supplies of steel made to them.

(b) Operation of clause 7 of the Iron & Steel (Control) Order, 1956 which requires the use of iron and steel to conform to conditions governing its acquisition has been revived with effect from 10-4-1978 and since then the various Regional Iron and Steel Controllers have carried out 1767 inspections which have resulted in suspension in 253 cases and debarment in 171 cases till the end of March, 1978.

(c) Small scale units are expected to procure their requirements from the Small Scale Industries Corporation of the State concerned to whom the supplies have been considerably stepped up. Apart from the inspections/surprise checks carried out by the Regional Iron and Steel Controller, independently, the State Governments and the Managing Directors of the various Small Scale Industries Corporations have been requested to ensure proper utilisation of the material, by the small scale units and report the cases of misutilisation, coming to their notice, to the concerned Regional Iron and Steel Controller for puritive action under the Iron and Steel (Control) Order, 1956/Essential Commodities Act, 1955.

**Conditions of agreement between India and Iran regarding Kudremukh**

10200. **SHRI PABITRA MOHAN PRADHAN:** Will the Minister of STEEL AND MINES be pleased to state:

(a) whether there had been any agreement with the Iranian Government to purchase steel from the Kudremukh steel factory;

(b) if so, (i) whether there was any clause in the agreement that the Iranian Government would suspend the disbursement of credit (ii) if so, what are the conditions laid down for suspension of credit disbursement; and

(c) whether there is any apprehension of stoppage of the credit due to change of Government in Iran?

**THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK):** (a) No, Sir. The Kudremukh Iron Ore Project is intended to produce iron ore concentrate and not steel.

(b) There is a clause in the Financial Agreement in terms of which the Government of Iran may suspend disbursement of credit if the project is interrupted or suspended or delayed (except on account of "force majeure").